

SPECIAL BENCH

ITEM NO.200

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.168/2022, IA No.97/2023 IN CP (IB) No. 356/ALD/2019

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHRIYANK WADHAWA V/S CHAUDHARY INGOTS PVT LTD.
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Ms. Palak Kalra, : *For the Liquidator*
Sh. Sameer Sethi, Advs.,

Sh. Anil Kumar, PCS. : *For the Res. No. 1 & 2*

ORDER

- 1. Ld. Counsel representing the parties are present.**
- 2. This being a Special Bench, at the request of the learned Counsels for both the parties, the matter is adjourned for further hearing on 7th August, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*